

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt.2)/ 5681/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the th 8 August, 2022

Sub:- **Casual leave .**

Ref:- Your letter No. DJ(D) 6476, dtd. 05.08.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.08.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 06.08.2022 till the morning of 10.08.2022**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, in her absence, the in-charge CJM would remain in-charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/5682/A, dated , 08-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)